

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.9.2019

ORDER NO. 190 of 2019

Hon'ble President is pleased to partially modify the roster order no. 91/2018 for **CESTAT, Ahmedabad** for the period from **03/10/2019** to **04/10/2019** as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Sh. Dilip Gupta, President and Sh. Raju, Hon'ble Member (Technical)	From 03/10/2019 to 04/10/2019	All Division Bench Matters
Sh. Ramesh Nair, Hon'ble Member (Judicial)	From 03/10/2019 to 04/10/2019	All Single Bench Matters

Note:

1. If the Hon'ble President is not available, Shri Ramesh Nair, Hon'ble Member (Judicial) will sit in the Division Bench.
2. If the Technical Member is not available, the Division Bench Matters will get adjourned and the adjourned dates will be available on the website www.cestatnew.gov.in in the link "Daily orders" or "Court Proceedings".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar, CESTAT/
Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard
File/Office Copy.


11/09/19.
Dy. Registrar